

List of Cases registered on complaints about Human Rights Defenders during 01/04/2018 to 28/02/2019

[data as per CMS as on date 14/03/2019]

| S.No. | File No | Complaint Date | Complainant Name | Victim Name | Incident Name | Incident Date |
|-------|------------------|----------------|---|---|----------------------------------|---------------|
| 1 | 1596/18/28/2018 | 15/03/2018 | ALASTAIR RAE | UPENDRA NAYAK | ILLEGAL ARREST | 20/02/2018 |
| 2 | 1598/18/28/2018 | 24/01/2018 | PRADIPTA NAYAK, HUMAN RIGHTS DEFENDER | SUNITA SARKAR, HRD | FAILURE IN TAKING LAWFUL ACTION | 11/01/2018 |
| 3 | 931/4/6/2018 | 04/04/2018 | HENRI TIPHAGNE | DANIK BHASKAR AND VIJAY SINGH | DEATHS BY TERRORISTS / EXTREMIST | 25/03/2018 |
| 4 | 1494/30/3/2018 | 04/04/2018 | HENRI TIPHAGNE | NIRBHAYA | ABUSE OF POWER | 21/03/2018 |
| 5 | 10/14/4/2018 | 05/04/2018 | DEIRDRE O REILLY | URIKHIMBAM NOBOKISHORE AND OTHERS | FAILURE IN TAKING LAWFUL ACTION | 11/08/2017 |
| 6 | 11/14/12/2018 | 10/04/2018 | OBSERVATORY URGENT APPEALS | SALIMA MEMCHA | FAILURE IN TAKING LAWFUL ACTION | 07/04/2018 |
| 7 | 1827/18/6/2018 | 12/04/2018 | HENRI TIPHAGNE | NILACHAL BHATTACHARYA | FALSE IMPLICATIONS | 19/03/2018 |
| 8 | 223/33/13/2018 | 18/04/2018 | NIGEL HOWCROFT | PAVITRI MANJHI, SARPANCH AND HER FAMILY | TROUBLE BY ANTI-SOCIAL ELEMENTS | NA |
| 9 | 1878/18/5/2018 | 12/04/2018 | HENRI TIPHAGNE | PROMOD RATH | ILLEGAL ARREST | 30/03/2018 |
| 10 | 285/36/2/2018 | 17/04/2018 | HENRI TIPHAGNE | SWATHI VADLAMUDI, JOURNALIST | NUISANCE BY LOCAL RUFFIANS | 10/04/2018 |
| 11 | 579/25/13/2018 | 31/03/2018 | BIPLAB MUKHERJEE, SECRETARY, MASUM | SANJIT MONDAL AND NAJRUL ISLAM | FAILURE IN TAKING LAWFUL ACTION | NA |
| 12 | 95/3/2/2018 | 23/02/2018 | HENRI TIPHAGNE, NATIONAL WORKING SECRETARY | CHRISTINA PYRTUH AND HER FAMILY | FAILURE IN TAKING LAWFUL ACTION | 05/01/2018 |
| 13 | 246/33/8/2018 | 03/05/2018 | HENRI TIPHAGNE, N.W.S. | MR. KAMAL SHUKLA | POLICE | 30/04/2018 |
| 14 | 1011/12/56/2018 | 11/04/2018 | SANJAY KUMAR AGRAHARI S/O BANSI LAL AGARHARI, HUMAN RIGHTS ACTIVIST | SANJAY KUMAR AGRAHARI AND FIROZ KHAN | CUSTODIAL TORTURE | 19/05/2017 |
| 15 | 1012/12/56/2018 | 26/03/2018 | SUNIL SONI, REPORTER AND PRIYESH TANDHIA CAMERAMAN, HRA | SUNIL SONI, REPORTER AND PRIYESH TANDHIA CAMERAMAN, HRA | FAILURE IN TAKING LAWFUL ACTION | 24/03/2018 |
| 16 | 967/6/23/2018 | 18/05/2018 | HENRI TIPHAGNE | DARSHAN NAYAK | ABUSE OF POWER | 14/05/2018 |
| 17 | 447/19/21/2018 | 17/05/2018 | HENRI TIPHAGNE | HARPREET SINGH | FAILURE IN TAKING LAWFUL ACTION | 27/09/2017 |
| 18 | 17/14/0/2018 | 04/06/2018 | LIKHITA BENERJI | OKRAM NUTANKUMAR | FAILURE IN TAKING LAWFUL ACTION | 14/10/2017 |
| 19 | 18/14/0/2018 | 04/06/2018 | LIKHITA BENERJI | SAGOLSEM MENJOR AND HIS SON | ABUSE OF POWER | 08/01/2018 |
| 20 | 19/14/0/2018 | 04/06/2018 | LIKHITA BENERJI | MANOJ THOCKCHOM | UNLAWFUL DETENTION | 08/02/2018 |
| 21 | 15736/24/31/2018 | 11/06/2018 | PAWAN KUMAR | PUSHPENDRA CHAUDHARY | ABUSE OF POWER | 11/06/2018 |
| 22 | 749/34/2/2018 | 13/06/2018 | HUMAN RIGHTS DEFENDER | SURESH ORAON | DEATHS BY TERRORISTS / EXTREMIST | 07/06/2018 |
| 23 | 1159/22/13/2018 | 22/06/2018 | HENRI TIPHAGNE | VANCHINATHAN | ILLEGAL ARREST | 20/06/2018 |
| 24 | 1241/13/23/2018 | 19/06/2018 | OBSERVATORY URGENT APPEALS | SURENDRA GADLING, RONA WILSON, SUDHIR DHAWALE, SHOMA SEN AND MAHESH ROUT, DALIT HUMAN RIGHTS ACTIVIST | VICTIMISATION | 06/06/2018 |
| 25 | 94/9/13/2018 | 19/06/2018 | ANDREW ANDERSON, EXECUTIVE DIRECTOR | SHUJAAT BUKHARI AND 2 OTHERS | FAILURE IN TAKING LAWFUL ACTION | 14/06/2018 |
| 26 | 424/11/3/2018 | 22/06/2018 | HENRI TIPHAGNE | SATHY ANGAMALI | NUISANCE BY LOCAL RUFFIANS | 07/05/2018 |
| 27 | 142/3/24/2018 | 22/06/2018 | HENRI TIPHAGNE | POTESTORS | UNLAWFUL DETENTION | 20/05/2018 |
| 28 | 3039/18/28/2018 | 22/06/2018 | HENRI TIPHAGNE | ALIK CHAKRABARTY | FALSE IMPLICATIONS | 31/05/2018 |
| 29 | 1210/22/48/2018 | 02/04/2018 | P.NARAYANAN | P.NARAYANAN | FAILURE IN TAKING LAWFUL ACTION | 24/02/2018 |

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| 30 | 1730/4/8/2018 | 25/06/2018 | HENRI TIPHAGNE, HONORARY NATIONAL WORKING SECRETARY | RAJENDER SINGH | FAILURE IN TAKING LAWFUL ACTION | 19/06/2018 |
| 31 | 1181/6/3/2018 | NA | MULJIBHAI DANABHAI ROHIT | MULJIBHAI DANABHAI ROHIT AND HIS FAMILY | ABUSE OF POWER | 01/04/2018 |
| 32 | 15/15/2/2018 | 27/04/2018 | HENRI TIPHAGNE, NATIONAL WORKING SECRETARY | PATRICIA MUKHIM | FAILURE IN TAKING LAWFUL ACTION | 17/04/2018 |
| 33 | 3094/30/0/2018 | 04/07/2018 | SHASHI SAXENA AND SHAHANA BHATTACHRYA AND SECRETARIET | GAUTAM NAVLAKHA, SUDHA BHARDWAJ AND ARUN FERREIRA | MISCELLENOUS | 04/07/2018 |
| 34 | 20899/24/30/2018 | 11/07/2018 | RAGHURAJ SINGH | RAGHURAJ SINGH | ABUSE OF POWER | 28/06/2018 |
| 35 | 101/8/8/2018 | 02/06/2018 | DEEPAK | DEEPAK | LAND DISPUTE | 02/06/2018 |
| 36 | 1363/13/0/2018 | 17/07/2018 | HENRI TIPHAGNE, H.N.W. SECRETARY | HUSSAIN KHAN AND RAM PARMER | FALSE IMPLICATIONS | 22/06/2018 |
| 37 | 971/34/14/2018 | 21/07/2018 | HENRI TIPHAGNE, | SWAMI AGNIVESH | FAILURE IN TAKING LAWFUL ACTION | 17/07/2018 |
| 38 | 1091/25/6/2018 | 24/07/2018 | KIRITY ROY | KRITI ROY AND OTHERS | ABUSE OF POWER | 19/07/2018 |
| 39 | 376/33/13/2018 | 06/07/2018 | LIZ OIJNYK | PAVITRI MANJHI | FAILURE IN TAKING LAWFUL ACTION | NA |
| 40 | 10/16/7/2018 | 31/01/2018 | DRISHYA MUNI CHAKMA, NATIONAL GENERAL SECRETARY | PARITOSH CHAKMA S/O RANGASUR CHAKMA | ABUSE OF POWER | 10/11/2017 |
| 41 | 1985/20/11/2018 | 23/01/2018 | GRIJESH DINKER, DISTRICT COORDINATOR | KAVITA BAIRWA, HRD AND DALIT CRUSUDER | ATROCITIES ON SC/ST (BY POLICE) | 17/01/2018 |
| 42 | 394/33/14/2018 | 17/07/2018 | HENRI TIPHAGNE | DURGA JHA | ABUSE OF POWER | 12/07/2018 |
| 43 | 1024/34/24/2018 | 31/07/2018 | HENRI TIPHAGNE | STAN SWAMY | FALSE IMPLICATIONS | 29/07/2018 |
| 44 | 24678/24/19/2018 | 27/07/2018 | SHASHANK SRIVASTAVA S/O SHAILENDRA | SHASHANK SRIVASTAVA S/O SHAILENDRA | NUISANCE BY LOCAL RUFFIANS | 26/07/2018 |
| 45 | 788/10/16/2018 | 02/08/2018 | HENRI TIPHAGNE | AJIT NAYAK (DIED) | NUISANCE BY LOCAL RUFFIANS | 27/07/2018 |
| 46 | 25530/24/6/2018 | 18/07/2018 | HENRI TIPHAGNE, H.N.W. SECRETARY | MR. RAJEEV YADAV | ABUSE OF POWER | 05/07/2018 |
| 47 | 1804/22/13/2018 | 10/08/2018 | HENRI TIPHAGNE | THIRUMURGAN GANDHI | ILLEGAL ARREST | 10/08/2018 |
| 48 | 3996/30/0/2018 | 16/08/2018 | HENRI TIPHAGNE | UMAR KHALID | FAILURE IN TAKING LAWFUL ACTION | 13/08/2018 |
| 49 | 1565/13/17/2018 | 10/08/2018 | HENRI TIPHAGNE, N.W.S. | SATISH UKE | ABUSE OF POWER | 31/07/2018 |
| 50 | 28/14/4/2018 | 23/08/2018 | HENRI TIPHAGNE, NATIONAL WORKING SECY. | KISHORCHANDRA WANKHEMCHA | UNLAWFUL DETENTION | 09/08/2018 |
| 51 | 1618/13/23/2018 | 29/08/2018 | THE INDIAN EXPRESS | VERNON GONSALVES AND 4 OTHERS | ABUSE OF POWER | 28/08/2018 |
| 52 | 29/14/15/2018 | 21/08/2018 | JITEN YUMNAM | JITEN YUMNAM | ABUSE OF POWER | 13/08/2018 |
| 53 | 2053/7/6/2018 | 22/08/2018 | SAVITA KAJAL D/O KRISHNA KUMAR, CHAIRPERSON | SAVITA KAJAL, KULDEEP BHUKKAL, HRD AND HIS FAMILY | ATROCITIES ON SC/ST/OBC | 14/08/2018 |
| 54 | 29655/24/76/2018 | 18/09/2018 | ANISUR REHMAN S/O AKIL AHMAD | AKIL AHMAD S/O HAJI ABDUL KARIM, HR DEFENDER | CUSTODIAL TORTURE | 05/09/2018 |
| 55 | 2531/20/14/2018 | 13/09/2018 | GOVERDHAN SINGH, ADVOCATE AND HRD S/O BHARAT SINGH | GOVERDHAN SINGH, ADVOCATE AND WIFE | VICTIMISATION | 04/09/2018 |
| 56 | 31672/24/8/2018 | 08/09/2018 | RUPENDER KUMAR SHARMA S/O VED PRAKASH SHARMA | RUPENDER KUMAR SHARMA S/O VED PRAKASH SHARMA | FAILURE IN TAKING LAWFUL ACTION | 25/08/2018 |
| 57 | 5065/30/9/2018 | 22/06/2018 | MANISH PRASAD, RTI ACTIVIST | MANISH PRASAD, RTI ACTIVIST AND FAMILY | ATROCITIES ON SC/ST (BY POLICE) | 20/09/2018 |

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| 58 | 4462/18/4/2018 | 01/06/2018 | BHAJAMAN BISWAL, NATIONAL HUMAN RIGHTS DEFENDER | BHAJAMAN BISWAL, NATIONAL HUMAN RIGHTS DEFENDER | ABUSE OF POWER | NA |
| 59 | 32435/24/43/2018 | 25/10/2018 | SHALU SHARMA W/O SANJAY SHARMA | SHALU SHARMA AND OTHERS | FALSE IMPLICATIONS | NA |
| 60 | 2362/22/31/2018 | 20/06/2018 | HENRI TIPHAGNE | PIYUSH MANUSH AND OTHERS | ATROCITIES ON HUMAN RIGHTS DEFENDERS | 17/06/2018 |
| 61 | 846/36/2/2018 | 27/04/2018 | HENRI TIPHAGNE | SHABBIR AHMED, JOURNALIST | ATROCITIES ON HUMAN RIGHTS DEFENDERS | 13/04/2018 |
| 62 | 2357/22/34/2018 | 21/06/2018 | HENRI TIPHAGNE | P. MANIARASAN | ABUSE OF POWER | 10/06/2018 |
| 63 | 693/11/15/2018 | 05/09/2018 | DIJO THOMAS | DIJO THOMAS | FALSE IMPLICATIONS | 23/04/2018 |
| 64 | 4478/18/3/2018 | 09/10/2018 | MANAS JENA, CHAIRMAN | PRAHALLAD NAYAK S/O LATE. TILSWAR NAYAK | FAILURE IN TAKING LAWFUL ACTION | 26/09/2018 |
| 65 | 1747/25/6/2018 | 31/07/2018 | HENRI TIPHAGNE, HONORARY NATIONAL WORKING SECRETARY | KIRITY ROY, SECRETARY (MASUM) AND NATIONAL CONVENER, PACTI AND 50 UNNAMED PERSONS HRDS | FALSE IMPLICATIONS | 19/07/2018 |
| 66 | 32979/24/48/2018 | 13/10/2018 | URVASHI SHARMA, HRA AND RTI ACTIVIST | URVASHI SHARMA, HRA AND RTI ACTIVIST AND FAMILY | ABUSE OF POWER | 12/10/2018 |
| 67 | 1109/10/1/2018 | 09/08/2018 | HENRI TIPHAGNE, N.W.S. | THIRUMURUGAN GANDHI | ATROCITIES ON HUMAN RIGHTS DEFENDERS | 09/08/2018 |
| 68 | 21/15/3/2018 | 10/11/2018 | HENRI TIPHAGNE | AGNES KHARSHIING AND ANITA SANGMA, RTI ACTIVIST | NUISANCE BY NOTORIOUS GANGS/MAFIAS | 08/11/2018 |
| 69 | 1191/10/0/2018 | 23/11/2018 | ANA MARIA BANOS LOSADA | HUMAN RIGHT DEFENDERS OF AMNESTY INDIA AND GREENPEACE INDIA | ATROCITIES BY CUSTOM/EXCISE/ENFORCEMENT/FOREST/INCOME-TAX Deptt., etc.OF CENTRAL/STATE Govts. | 25/10/2018 |
| 70 | 1462/19/1/2018 | 26/11/2018 | HARPREET SINGH | HARPREET SINGH | ATROCITIES ON HUMAN RIGHTS DEFENDERS | 15/11/2018 |
| 71 | 38521/24/78/2018 | 09/11/2018 | LAL BAHADUR, RTI ACTIVIST | LAL BAHADUR, RTI ACTIVIST | FALSE IMPLICATIONS | 17/09/2018 |
| 72 | 2026/25/6/2018-PF | 22/12/2018 | KIRITY ROY, SECRETARY-MASUM | BORDER PEOPLE - AMRA SIMANTABASI | ARBITRARY USE OF POWER | 21/12/2018 |
| 73 | 39212/24/3/2018 | 05/10/2018 | RAJWALA SHARMA W/O SHRI KUMAR SHARMA | RAJWALA SHARMA AND OTHERS | FAILURE IN TAKING LAWFUL ACTION | 28/09/2018 |
| 74 | 38/19/18/2019-WC | 18/12/2018 | BHIKARI | BHIKARI | ABDUCTION, RAPE AND MURDER | 03/11/2018 |
| 75 | 879/24/20/2019 | 17/12/2018 | CHATRPAL | CHATRPAL | VICTIMISATION | 12/12/2018 |
| 76 | 85/25/4/2019 | NA | SANGITA CHARKRABORTY | SANGITA CHARKRABORTY | ATROCITIES ON HUMAN RIGHTS DEFENDERS | NA |
| 77 | 87/25/8/2019 | NA | SANGITA CHAKRABORTY | NITYANANDAKAR | TROUBLE BY ANTI-SOCIAL ELEMENTS | NA |
| 78 | 201/4/3/2019 | 09/01/2019 | HENRI TIPHAGNE, N.W.S. | BHOLA SHAH | POLICE MOTIVATED INCIDENTS | 23/12/2018 |
| 79 | 21/3/30/2019 | 11/01/2019 | HENRI TIPHAGNE, N.W.S. | DR HIREN GOHAIN AND 2 OTHERS | FALSE IMPLICATIONS | 09/01/2019 |
| 80 | 87/34/16/2019 | 09/01/2019 | HENRI TIPHAGNE, N.W.S. | AMIT TOPNO | TROUBLE BY ANTI-SOCIAL ELEMENTS | 09/12/2018 |
| 81 | 200/25/13/2019 | 26/01/2019 | KIRITY ROY, SECRETARY MASUM AND NATIONAL CONVENER, PACTI | SHILA BEWA | ATROCITIES ON HUMAN RIGHTS DEFENDERS | 25/01/2019 |

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| 82 | 3693/24/43/2019 | 22/01/2019 | DEEPAK KUMAR KATIYAR | BABURAM KATIYAR | ABUSE OF POWER | 19/01/2019 |
| 83 | 4082/24/53/2019 | 17/01/2019 | ASHISH KHAITAN | BALGOVIND SINGH (RTI ACTIVIST) | NUISANCE BY NOTORIOUS GANGS/MAFIAS | NA |
| 84 | 258/25/14/2019-PF | 04/02/2019 | KIRITY ROY, SECRETARY MASUM AND NATIONAL CONVENER, PACTI | KIRITY ROY AND OTHERS | ARBITRARY USE OF POWER | 02/02/2019 |
| 85 | 802/18/4/2019 | 12/02/2019 | BHAJAMANA BISWAL, NATIONAL HUMAN RIGHTS DEFENDER | BHAJAMANA BISWAL, NATIONAL HUMAN RIGHTS DEFENDER AND HIS SON | NUISANCE BY NOTORIOUS GANGS/MAFIAS | 12/02/2019 |
| 86 | 801/18/4/2019 | 08/02/2019 | BHAJAMAN BISWAL, HUMAN RIGHTS DEFENDER | JAYA KRUSHNA BEHERA | ABUSE OF POWER | 15/11/2018 |
| 87 | 7/23/4/2019 | 12/02/2019 | HENRI TIPHAGNE, NATIONAL WORKING SECRETARY | JAGADISH DEBBARMA, AGHORE DEBBARMA, ANTHONY DEBBARMA | ABUSE OF POWER | 05/02/2019 |
| 88 | 6081/24/3/2019 | 12/02/2019 | NETRAPAL SINGH | GUDDIYA D/O NETRAPAL SINGH | FAILURE IN TAKING LAWFUL ACTION | NA |
| 89 | 493/22/42/2019 | 18/02/2019 | VIVEKANANDAN | MUGILAN | ATROCITIES ON HUMAN RIGHTS DEFENDERS | 15/02/2019 |
| 90 | 7195/24/4/2019 | 22/02/2019 | HENRI TIPHAGNE | RICHA SINGH | ABUSE OF POWER | 12/02/2019 |
| 91 | 1034/18/28/2019 | 21/02/2019 | MANOJ JENA, CHAIRPERSON, HUMAN RIGHTS FRONT | BASUDEV BHATTA | FAILURE IN TAKING LAWFUL ACTION | 19/01/2019 |

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